

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

NEW DELHI: DATED THE 23-12-83

NOTIFICATION  
INCOME-TAX

No. 5513 : F.No. 197/85/82- IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Agneeswarar Temple, Tamil Nadu" for the purpose of the said section for the period covered by the assessment years 1979-80 to 1983-84.

( R. K. TEWARI )  
UNDER SECY. TO THE GOVT. OF INDIA.

To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
Near Rajouri garden, New Delhi.

Copy to :-

1. The Executive Officer, Sri Agneeswarar Temple, Thirukollikadu Thiruthuranpoondi, Tanjore Dt. (Tamil Nadu).
2. The Commissioner of Income-tax, Tamil Nadu-V, Madras, with reference to his letter No. 1128/6/82-83-T.N.-V dt. 25.8.83.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv), New Delhi.
5. Director of O&M Services (Income-tax), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi ( 5 copies).
6. All Officers & Sections of I.T. Wing of CBDT, New Delhi.
7. Comptroller & Auditor Gl. of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins. (RS&PR), New Delhi ( 5 copies).
9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur ( 5 copies).
10. Shri P.K. Kartha, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

*R. K. Tewari*  
( ATMA RAM )  
SECTION OFFICER.

5846/83 T+2  
24/12

भारत के राजपत्र के भाग 11, खण्ड 3(11) में प्रकाशनार्थ

भारत सरकार  
वित्त मंत्रालय  
( राजस्व विभाग )

नई दिल्ली, दिनांक 28-12-83

अधिसूचना

आय - कर

सं 5543 (कस0सं0 197/85/82-आ0का(नि0 1) आयकर अधिनियम, 1961  
( 1961 का 43) की धारा 10 की उपधारा (अंग)के खण्ड (V) द्वारा  
प्रदत्त शक्तियों का प्रयोग करते हुए केन्द्रीय सरकार सतद्वारा, उक्त खण्ड  
के प्रयोजनार्थ " श्री जगदीश्वर टैक्स, तमिलनाडु" को कर - निर्धारण वर्ष  
1979-80 से 1983-84 तक के अंतर्गत आने वाली आय के लिए अधिसूचित  
करती है ।

( सार0 के0 तिवारी )

अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंगरोड, मध्याह्निक औद्योगिक क्षेत्र,

( राजौरी गार्डन के पास), नई दिल्ली ।

प्रतिरूप श्रीजी पाठानुसार प्रेषित ।

\*सर्मा\*

5848/88712  
24/12